

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 791/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.08.2018**

**NAME OF THE COMPANY: M/s. Aims Sanya Developers Pvt. Ltd. & Anr.
V/s. ROC**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Malin Sud, Mr. Shaleen Srivastava & Mr. S.P. Singh Chawla
Advocates for the Petitioner

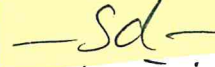
ORDER

Let ROC and Income Tax file its reply within 3 weeks.

To come up on 20th September, 2018.



**(Deepa Krishan)
Member(T)**



**(Dr. Deepti Mukesh)
Member(J)**